

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 398**

TO BE ANSWERED ON THE 19TH JULY, 2016/ ASHADHA 28, 1938 (SAKA)

WORKING HOURS OF CAPF PERSONNEL

398. SHRI K. PARASURAMAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that nearly 90% of Central Armed Police Forces (CAPF) personnel are working for more than 12 hours a day which affects their personal life also;

(b) if so, the details thereof;

(c) whether a majority of CAPF personnel posted in remote or hilly areas are affected due to ill health and climate and no option is provided to such personnel to opt for transfer; and

(d) if so, the details thereof along with the facilities provided to the personnel of CAPF posted in hilly, remote and disturbed areas?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a) & (b): Generally the working hours in the Central Armed Police Forces are 8 hourly shifts. This, however, varies sometimes in case of operational exigencies. Adequate provisions have been made to ensure that the CAPFs get adequate rest. Necessary leave/training reserve is built in the structure of Battalions so that the personnel get adequate rest and leave. Measures have been taken to implement a transparent,

rational and fair leave policy and to regulate duty hours to ensure adequate rest and leave.

(c): Climate conditions affect some personnel of CAPFs posted/deployed in remote or hilly areas, but immediate medical services are provided to affected personnel. Option of transfer on medical ground is also available. Tenure of posting at one location has been fixed and on completion of tenure at extreme hard area/hard area, soft/choice posting is given to the extent possible.

(d): Different incentives in the form of allowances/special allowances etc are given to CAPFs. The CAPFs, apart from enhanced casual leave and earned leave, are also given special allowances/risk allowances during their postings in the inhospitable and difficult terrain. Some of the allowances applicable to the Force officers and personnel depending upon their deployment, place of posting, responsibilities/duties are Field area allowance, Highly Active Field Area allowance, CI(ops) Allowance, High Altitude allowance, Detachment allowance, Uncongenial Area Allowance, Ration Money Allowance, Special Duty Allowance, Special Compensatory Allowance & Remote Locality Allowance. The Forces are

therefore, duly compensated for their hard area postings, risk exposures, special duties etc. It is also stated that the CAPFs personnel do not remain posted in the hard areas for long and their place of posting is changed alternatively between hard and soft/static stations as per the tenure based rotational policy.
